

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI P. GOVINDA MENON) (a) to (d) There is no fixed quota of imported foodgrains for any State. Allotment of imported foodgrains for a particular month depend upon the availability with the Centre and the relative needs of the States. A statement showing the quotas of imported foodgrains (wheat and milo) allotted to various States for October and November, 1966, is placed on the Table of the Sabha. Some of the States have asked for higher allocations of imported foodgrains.

STATEMENT

Quotas of imported foodgrains (wheat and milo) allotted to States for October and November, 1966.

(Figures in '000 tonnes)

States	October 1966	November 1966
1. Andhra Pradesh	27	15
2. Assam . .	31	20
3. Bihar . .	72	107
4. Gujarat . .	42	50
5. Kerala . .	50	40
6. Madhya Pradesh	37	40
7. Madras . .	35	23
8. Maharashtra .	120	95
9. Mysore . .	40	35
10. Orissa
11. Punjab and Haryana	20	25
12. Rajasthan . .	27	35
13. Uttar Pradesh .	40	61
14. West Bengal .	115	75
15. Jammu and Kashmir . .	10	10
15. Others . .	48	49
TOTAL .	714	680

PRODUCTION OF FARM IMPLEMENTS

193. SHRI M. S. OBEROI: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOP-

MENT AND CO-OPERATION be pleased to state:

(a) whether it is a fact that the Government have recently chalked out certain measures to boost the production of farm implements in order to increase food production in the country; and

(b) if so, the details of the measures devised and how they are being implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) Yes.

(b) A statement is attached.

STATEMENT

A number of measures have been suggested and taken to boost production of agricultural implements. Some of the important ones are:—

1. In many of the States, Workshops at regional and district levels have been set up which are manufacturing agricultural implements and selling these to farmers.
2. There are a large number of organised industries in private sector manufacturing agricultural implements.
3. Manufacturers of agricultural implements have been given Export Incentives as a result of which agricultural implements are also being exported.
4. The IV Plan Working Group on Agricultural Implements has recommended setting up State Level Workshops and Implement Centres for the development and demonstration of agricultural implements. Many of the State Governments according to their local needs, have implemented the recommendation.
5. A Centrally Sponsored scheme aiming at supplying the up-

to-date seed-cum-fertiliser drills has been put into operation to increase agricultural production.

6. Manufacturers of Agricultural Implements are supplied with latest and up-to-date designs of blue prints of agricultural implements and technical advice.
7. A number of refresher courses and other training schemes are in operation for imparting in service training to personnel engaged in agricultural engineering activities to acquaint them with the latest technological developments. Village artisans are being trained in the 39 Workshop wings attached to Gram Sevak Training Centres in manufacture, use and repair of agricultural implements.
8. The following Five Firms have started manufacturing tractors:—

1. TAFE Private Ltd., Madras.
2. Tractors and Bulldozers Ltd., Baroda
3. International Tractors Ltd., Bombay.
4. Escorts (Pvt.) Ltd., Faridabad.
5. Eicher Corporation, Faridabad.

About 6,000 tractors were manufactured during 1965 and there is a likelihood of manufacturing 10,000 tractors this year.

9. Power Tillers are also being manufactured by M/s. Krishi Engineers (Pvt.) Ltd., Hyderabad.
10. Machines required for seed processing (cleaning, grading, shelling etc.) are now manufactured in India. Paddy threshers required for high yielding varieties of crop such as Tainan-3 variety of paddy have been got manufactured. Power threshers of good

quality are now manufactured at Ludhiana and Ahmednagar. These are suitable for wheat and jowar respectively.

HOTELS IN COLLABORATION WITH HILTONS

194. SHRI M. S. OBEROI: Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state:

(a) whether it is a fact that the Hilton Hotels Corporation of U.S.A. have submitted to Government their final proposals for construction of hotels in India;

(b) if so, the details of the proposals made by them; and

(c) whether Government have considered those proposals and taken a decision in the matter?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY):

(a) Yes, Sir. Messrs. Shiv Sagar Estates who are negotiating a proposal for collaboration with Hilton Hotels Corporation of U.S.A. have submitted to the Government their final proposals for establishing a hotel in Bombay.

(b) and (c) The draft agreement is under the consideration of the Government and no final decision has yet been taken.

†FOREIGN COMPANIES IN INDIA

90. SHRI MAHAMMED HANEEF: Will the Minister of LAW be pleased to state the total number of foreign companies registered in India at present?

THE MINISTER OF STATE IN THE MINISTRY OF LAW (SHRI C. R. PATTABHI RAMAN): Foreign companies as defined in the Companies Act, viz., companies incorporated outside India which have established a place of business within India, were 597 in number as on October 31, 1966.

†Transferred from the 9th November, 1966.